

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--5420- JK (LD) of 2024

DATED:- 24 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

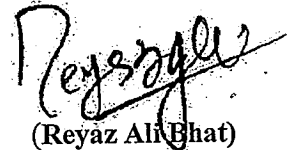
Secretary to Government

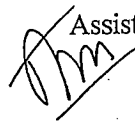
Dated:- 24- 04 - 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)


Assistant Legal Remembrancer

Annexure to the Government Order No.5420-JK(LD) of 2024 dated 24.04.2024

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
1	OWP WPC	1213, 309	2018, 2020	Residents of village siligam adhard & ors. and United Auqaf Committees, Aishmuqam	UT of J&K and Ors.	SYEED FAKHRUDDIN HAMID (DC ANANTNAG)
2	OWP	1295	2018	Ashiq Hussain Dar	State of J&K and Ors.	Sajad Ahmad Wani (Tehsildar Anantnag) 7889988497
3	CCPS, OWP	218, 1667	2019, 2013	Safia begum and Ors.	Manoj Kumar Dwivedi and Ors.	Nisar Ahmad Awan (Tehsildar Pahalgam) 8491074740
4	OWP	353	2019	Mubeena Akhter	State of J&K & others through Chief Secretary	SYEED FAKHRUDDIN HAMID (DC ANANTNAG)
5	SWP, TA	2320, 2021	2015, 2022	Aadil Hussain Naik	State of J&K and Ors.	SYEED FAKHRUDDIN HAMID (DC ANANTNAG)
6	WPC	283	2022	Ghulam Nabi Dar	UT of J&K and Ors	Sajad Ahmad Wani (Tehsildar Anantnag) 7889988497
7	WPC	3446	2023	Abdul Rashid Dar	UT of J&K and Ors	Dr. Zaffer Shawl ADC Anantnag
8	WPC	369	2024	Sonaullah Ganie	UT of J&K and Ors	Dr. Zaffer Shawl ADC Anantnag
9	WPC	514	2024	Mst Saja and Ors.	UT of J&K and Ors	Sajad Ahmad Wani (Tehsildar Anantnag) 7889988497
10	WPC	1592	2023	Tahir ahmad khanday	UT of J&K and Ors	Sheikh Ansar Tehsildar kokernag 9622768698

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11	CM, OWP	73, 662	2024, 2009	Gh. Mohammad Wani	State of J&K and Ors.	SYEED FAKHRUDDIN HAMID (DM ANANTNAG)
12	CCPD	03	2024	Dr. Shabnum Andrabhi	Deeraj Gupta and Ors.	Nisar Ahmad Awan (Tehsildar Pahalgam) 8491074740
13	LPA; WPC	54, 2446	2024, 2019	Kamal Lone	UT of J&K and Ors	SYEED FAKHRUDDIN HAMID (DC ANANTNAG)
14	WPC	439	2024	Abdul Rashid Sheikh and Ors.	UT of J&K and Ors	Qaisar Ahmad Malik (Tehsildar Shahbad bala)
15	WPC	1077	2020	Diamond Stone Crusher	UT of J&K and Ors	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598

Reyaz

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